

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 108

CP (IB) No. 321/Chd/Pb/2023

IN THE MATTER OF:-

A2 Interiors Products Pvt. Ltd.

...Petitioner

Versus

Sukhbir Agro Energy Ltd.

...Respondent

Under Section: 9 IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 12.06.2024.

Sd/-
Court Officer

Tanvi
29.04.2024